

शिक्षा तथा वैज्ञानिक गवेषणा मंत्री (मौलाना अबुल कलाम आज़ाद) : भारतीय तेल-बीज समिति ने वित्त दे कर जो गवेषणा योजना बनाई है उसने इस सम्बन्ध में धानी से निकाले गये मूंगफली के तेल की पोषकता का चरबी के हर स्तर पर परीक्षण किया है। इन प्रारम्भिक प्रयोगों से पता चलता है कि चरबी के हलके स्तर में चरबी की अधिक अनुपात में कार्य-क्षमता (high fat efficiency ratio) और अधिक पाचक शक्ति होती है और हड्डियों में कैल्सियम की मात्रा भी प्रतिशत अधिक पहुँचती है। चरबी के कई स्तरों पर गूदे (लीवर) तथा शारीरिक वित्त (कोलेस्टरोल) पर कुछ असर नहीं पड़ता। अभी तिल के तेल पर कार्य प्रारम्भ नहीं हुआ।

[THE MINISTER OF EDUCATION AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD) : Under a research scheme financed by the Indian Oil Seeds Committee, ghani-pressed groundnut oil has been nutritionally tested at different fat levels in the Institute. These initial experiments show that lower fat levels possess high efficiency ratio, and high digestibility coefficient and also reserves of higher percentage of calcium in bones. Different fat levels had no effect on the liver reserves of total and free cholesterol. Work on til oil has not yet been taken up.]

STATEMENT RE A SUPPLEMENTARY TO STARRED QUESTION NO. 257, ANSWERED ON THE 26TH AUGUST, 1957

GRANT OF EXTENSION OF GOVERNMENT SERVICE

MR. DEPUTY CHAIRMAN:
Mr. Datar to make a statement.

SHRI AMOLAKH CHAND (Uttar Pradesh): Sir, before Mr. Datar makes the statement, I have to make a submission. . .

MR. DEPUTY CHAIRMAN: Later, I will call you later.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): To answer a supplementary question put by Dr. Shrimati Seeta Parmanand in connection with Starred Question: No. 257 by Shri Amolakh Chand in the Rajya Sabha on the 26th August, 1957, I gave the following reply:

"When the extension is for a period below one year, then naturally it is open to the Ministries to consider this question but, if it is for a longer period, then the U.P.S.C. also is consulted."

I now find that the above reply requires to be amended as stated below:

"Consultation with the Union Public Service Commission is required only in cases of re-employment for periods exceeding one year. For the reasons contained in the Government Memorandum on the 4th Report of the Union Public Service Commission, placed on the Table of the House on the 27th September, 1955, the Commission are no longer consulted in regard to grant of extension of service."

PAPERS LAID ON THE TABLE

APPROPRIATION ACCOUNTS (POSTS AND TELEGRAPHS), 1955-56 AND AUDIT REPORT THEREON

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): Sir, I beg to lay on the Table under clause (I) of article 151 of the Constitution, a copy of the Appropriation Accounts (Posts and Telegraphs), 1955-56 and the Audit Report, 1957 (Part II) thereon. [Placed in Library. See No. S-262/57.1]